

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No.L-1/44/2010-CERC

Coram:

**Shri P.K Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member**

Date of Order: 10th October 2019

In the matter of:

Determination of Point of Connection (PoC) rates and transmission losses for the period of October 2017 to December 2017 in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

And in the matter of:

1. National Load Despatch Centre, New Delhi
2. Central Transmission Utility, New Delhi

.....Respondents

ORDER

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (herein after "2010 Sharing Regulations") came into effect from 1.7.2011.

2 National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses for each financial year under the 2010 Sharing Regulations. Further, as per Regulation



17 of the 2010 Sharing Regulations, the Implementing Agency is required to submit the following information after the computation of transmission charges and losses:-

- (a) Approved Basic Network Data and Assumptions, if any;
- (b) Zonal and nodal transmission charges for the ensuing Application Period;
- (c) Zonal and nodal transmission losses data for the ensuing Application Period;
- (d) Schedule of charges payable by each constituent for the ensuing Application Period;
- (e) YTC detail (information submitted by the transmission licensees covered under these Regulation and computation by Implementing Agency);
- (f) Zone wise details of PoC Charges to enable each DIC to see details of transmission lines it is using and whose transmission charges it is sharing.
- (g) LTA/MTOA and their commencement schedule

3. The Commission vide its Order dated 31.10.2017 had approved the slab rates for PoC Charges towards 'LTA/MTOA, STOA', Reliability Support Charge Rate, HVDC Charge Rate as well as slabs for PoC losses for the Application Period October,2017 to December,2017 based upon aforementioned data.

4. Subsequent to aforesaid Order the Commission has issued Order dated 06.11.2018 in petition no. 261/MP/2017 vide which methodology for Sharing of Transmission Charges for associated transmission system of Kudgi Generating Station has been specified. Relevant extract is provided as under.



39 (vi) *In the light of the above, as per Regulation 8(6) of the Sharing Regulations, the petitioner is liable to pay the transmission charges till COD of its delayed units Hence, we direct that the annual transmission charges of the associated transmission system (i.e. Kudgi-Narendra, Narendra-Madhugiri and Madhugiri-Bidadi and associated bays) as determined or adopted by the Commission shall be considered in PoC mechanism corresponding only to the unit declared under commercial operation i.e. Unit-I (as per records available in this petition) and the balance transmission charges shall be recovered from NTPC till the remaining units are declared under commercial operation. On COD of Unit-II & Unit-III, proportionate transmission charges corresponding to Unit-II & Unit-III, shall be considered in PoC from their respective CODs.*

5. Further the Commission has issued Order dated 31.07.2019 in Review Petition No. 20/RP/2018 along with I.A. Nos. 46/IA/2019, 48/IA/2019 and 49/IA/2019 and Review Petition No.3/RP/2019 vide which methodology for Sharing of Transmission Charges for Champa-Kurukshetra HVDC line has been modified. Relevant extract is provided as under :

55.

..... After the coming into effect of the 2010 Sharing Regulations, the provisions of the Regulations are necessarily to be applied in the present case and having come to the conclusion that the instant transmission assets are created to supply the power to Northern Region, the methodology specified for sharing of transmission charges in the orders dated 22.2.2018 and 6.11.2018 would also require modification as the applicable methodology for sharing of transmission charges would now be as per Regulation 11(4)(3)(i) of the 2010 Sharing Regulations and it would come into effect from the date of commercial operation of the instant assets.

6. In view of the above, the Implementing Agency vide its letter dated 29.08.2019 has submitted the revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period Oct,2017 to Dec,2017 in compliance with Regulation 17 of the 2010 Sharing Regulations, considering the following changes incorporated in the calculations with respect to the original POC Order dated 31.10.2017:-

- a) The methodology of sharing of transmission charges for associated transmission system (ATS) of Kudgi generating station (i.e. Kudgi-Narendra, Narendra-Madhugiri and Madhugiri Bidadi and associated bays) as per Order dated 06.11.2018 in Petition no. 261/MP/2017, has been considered. For this Quarter LTA of 797.5 MW from Kudgi generating station has been considered for SR beneficiaries and 1/3rd of transmission charges for Kudgi ATS has been considered under PoC. 2/3rd of transmission charges for Kudgi ATS have been allocated to NTPC Kudgi.
- b) The sharing mechanism as directed vide Order dated 6.11.2018 in Petition No. 261/MP/2017 has been followed for BRBCL Generating Station also. For this Quarter LTA of 459.50 MW from BRBCL has been considered for beneficiaries (considering total LTA of 919 MW as submitted by CTU) and 2/4th of transmission charges for Nabinagar- Sasaram line has been considered under PoC. 2/4th of transmission charges for Nabinagar- Sasaram line have been allocated to BRBCL.
- c) Monthly Transmission Charge (MTC) for Q3 2017-18 has been revised from Rs 2485.55 Crore to Rs 2504.27 Crore considering the final tariff approved vide Commission Order dated 22.02.2018 in Petition No. 13/TT/2017 for Pole-I and Order dated 6.11.2018 in Petition No. 205/TT/2017 for Pole-II of HVDC Champa-Kurukshetra in place of the Provisional Tariff (for Pole-I) considered in the earlier POC Order dated 31.10.2017.
- d) The sharing mechanism in respect of HVDC Champa-Kurukshetra is as directed by Commission in Petition No. 20/RP/2018 vide Order dated 31.07.2019.

7. We have examined aforesaid data as submitted by IA. We find that the calculations submitted by the Implementing Agency have been done as per 2010 Sharing Regulations and amendments thereof.

8. In light of the above, we approve the revised slab rates as submitted by Implementing Agency for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate, payable by each DIC for the Application Period Oct, 2017 to Dec, 2017. All other parameters shall be governed by CERC Order dated 31.10.2017.

9. The revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period Oct, 2017 to Dec, 2017 is provided at Annexure I.

10. We also direct the Implementing Agency to publish zonal PoC Rates and associated details which will enable a clear understanding of the calculations used for arriving at these rates, along with underlying network information and base load flows used.

11. The Implementing Agency is directed to endorse a copy of this order to all DICs and other concerned agencies. The Implementing Agency and the Central Transmission Utility shall also give wide publicity to this order through their websites.

12. **Sd/-**
(I. S. Jha)
Member

Sd/-
(Dr. M.K. Iyer)
Member

Sd/-
(P.K Pujari)
Chairperson



Annexure-I

PoC Rates for LTA/MTOA billing				
Slabs for PoC Rates-Northern Region (October 2017 -December 2017)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NR (Rs./MW/Month)
1	Haryana	302181	24864	40731
2	Rajasthan	302181	24864	40731
3	Uttar Pradesh	273658	24864	40731
4	Budhil+ Lanco Green	216614	24864	40731
5	JPVL	216614	24864	40731
6	Uttarakhand	188091	24864	40731
7	LancoAnpara	159569	24864	40731
8	Punjab	159569	24864	40731
9	Delhi	102524	24864	40731
10	AD Hydro	74002	24864	40731
11	Chandigarh	74002	24864	40731
12	HP	74002	24864	40731
13	J&K	74002	24864	40731

Slabs for PoC Rates- Southern Region (October 2017 -December 2017)					
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for SR (Rs./MW/Month)	Kudgi transmission charges to be paid by NTPC Kudgi (Rs/Month)
1	Andhra Pradesh	302181	24864	14721	
2	Karnataka	302181	24864	14721	
3	Telangana	216614	24864	14721	
4	SembcorpGayathri Power Ltd (SGPL), AP	188091	24864	14721	
5	Kerala	159569	24864	14721	
6	TPCIL	131047	24864	14721	
7	Tamil Nadu	102524	24864	14721	
8	Goa-SR	74002	24864	14721	
9	Meenakshi Energy Private Ltd	74002	24864	14721	
10	Pondicherry	74002	24864	14721	
11	SEPL	74002	24864	14721	
12	NTPC Kudgi				125972000



Slabs for PoC Rates -North Eastern Region (October 2017 -December 2017)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NER (Rs./MW/Month)
1	Assam	302181	24864	7627
2	Mizoram	302181	24864	7627
3	Nagaland	216614	24864	7627
4	Manipur	188091	24864	7627
5	Arunachal Pradesh	159569	24864	7627
6	Meghalaya	74002	24864	7627
7	Tripura	74002	24864	7627

Slabs for PoC Rates - Western Region (October 2017 -December 2017)					
Sl. No.	Name of Entity	Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for WR (Rs./MW/Month)	HVDC Charges for Mundra - Mohindergarh (amount payable by M/s Adani for 1495 MW LTA to Haryana) (Rs/Month)
1	ACB Ltd	302181	24864	7627	
2	DB Power	302181	24864	7627	
3	Maharastra	302181	24864	7627	
4	MB Power	302181	24864	7627	
5	Spectrum Coal & Power	302181	24864	7627	
6	TRN Energy Pvt. Ltd.	302181	24864	7627	
7	Gujarat	273658	24864	7627	
8	Jindal	273658	24864	7627	
9	Goa	245136	24864	7627	
10	Jindal Stg-II, Tamnar	245136	24864	7627	
11	Adani Power Ltd.	216614	24864	7627	287711355
12	Chhattisgarh_Inj	216614	24864	7627	
13	Madhya Pradesh	188091	24864	7627	
14	GMR Chattisgarh Energy Ltd	159569	24864	7627	
15	Korba	159569	24864	7627	
16	Chhattisgarh	131047	24864	7627	
17	D&D	102524	24864	7627	
18	KSK Mahanadi	102524	24864	7627	
19	RKM PowergenPvt Ltd	102524	24864	7627	
20	DNH	74002	24864	7627	
21	Torrent Power	74002	24864	7627	



Slabs for PoC Rates - Eastern Region (October 2017 -December 2017)					
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for ER (Rs./MW/Month)	Charges payable towards MTC of 400kV Nabinagar-Sasaram (Rs/Month)
1	Odisha	302181	24864	7627	
2	Bihar	245136	24864	7627	
3	West Bengal	188091	24864	7627	
4	DVC	159569	24864	7627	
5	Jharkhand	131047	24864	7627	
6	Bangladesh	102524	24864	7627	
7	GMR Kamalanga	74002	24864	7627	
8	Sikkim	74002	24864	7627	
9	West Bengal_Inj	74002	24864	7627	
10	BRBCL Nabinagar				14639125

